

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART –I BUDGET SESSION

THURSDAY, 12th APRIL, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2 P.m. The day was allotted for Government Business.

1. Questions:

Questions Nos. 126 -131 were taken up and disposed off.

2. Zero Hour Notice:

A Zero Hour Notice was tabled by Shri P. T. Sawkmie, MLA relating to a news item published in "U Nongsain Hima", dated 09.04.2018, under the caption "Sngewkhia ka CSWO ba kiew ki kam thombor pyrshah ia ki riew kynthei".

Shri James P. K. Sangma, Minister Home replied.

3. Short Duration Discussion:

Dr. M. Ampareen Lyngdoh, MLA raised a Short Duration discussion under Rule 50 of the Rules of Procedure and Conduct of Business regarding the news item which appeared in the "Meghalaya Guardian" dated 05.04.2018 under the caption "CM for work permit to Bangla Nationals".

Other Hon'ble Members who participated in the discussion were Shri H. M. Shangpliang, Shri George B. Lyngdoh, Dr. Mukul Sangma and Shri Adelbert Nongrum.

Shri Conrad K. Sangma, Chief Minister replied.

4. Laying of Statement:

- i. Shri Lakhmen Rymbui, Minister in-charge Education laid a statement relating Starred Question No. 56 replied on 23.03.2018.
- ii. Shri Kyrmen Shylla, Minister in-charge Social Welfare laid the Annual Report on the Implementation of the Persons with Disabilities Act, 1995 in the State of Meghalaya for the year 2016-2017.

5. General Discussion on the Budget:

(At 12.35 P.m., Hon'ble Deputy Speaker was in the Chair)

Hon'ble Members who participated in the discussion were Shri George B. Lyngdoh, Shri H. M. Shangpliang, Shri Charles Pyngrope and Shri Syntar Klas Sunn.

6. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 13th April, 2018.

**Dated Shillong,
the 12th April, 2018.**

**Commissioner & Secretary,
Meghalaya Legislative Assembly.**